

[Shri H. M. Trivedi]

by the President in relation to the State of Gujarat:—

(i) Notification No. GH[G|74|228| MVA-5668-814(1)-E, published in Gujarat Government Gazette dated the 26th October, 1974.

(ii) Notification No. GH[G|74| 21|MVA-7570|85256-E, published in Gujarat Government Gazette dated the 30th January, 1975.

(iii) Notification No. GH[G|75| 68|MVA-1774|1736(1)-E, published in Gujarat Government Gazette dated the 27th March, 1975. [Placed in Library. See No. LT-9677/75].

(8) Three statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-9677/75]

**DRUGS AND COSMETICS (SECOND AMENDMENT) RULES, 1975**

SHRI A K M ISHAQUE: I beg to lay on the Table a copy of the Drugs and Cosmetics (Second Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 358, in Gazette of India dated the 15th March, 1975, under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-9678/75].

**REVIEW AND ANNUAL REPORT OF HINDUSTAN INSECTICIDES LTD., NEW DELHI, AND STATEMENT ON CRUDE OIL PRODUCTION FROM ASSAM AND AN ADDITIONAL REFINERY FOR ASSAM**

SHRI K. R. GANESH: On behalf of Shri C P Majhi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1973-74.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9679/75].

(2) A statement (English and Hindi versions) on the prospects of crude oil production from Assam with special reference to the demand being made for the establishment of additional refining capacity in that State. [Placed in Library. See No. LT-9680/75].

**ANNUAL REPORT OF PRAGA TOOLS LTD. SECUNDERABAD FOR 1973-74**

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J B PATNAIK): I beg to lay on the Table a copy of the Annual Report (English and Hindi versions) of the Praga Tools Limited, Secunderabad, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9681/75]

**STATEMENTS SHOWING ACTION TAKEN ON VARIOUS ASSURANCES, UNDERTAKINGS, ETC., DURING VARIOUS SESSIONS OF LOK SABHA**

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by the Gov-

ernment on various assurances, promises and undertakings given by the

Ministers during the various Sessions of Lok Sabha:—

*Fourth Lok Sabha*

- (i) Statement No. XXVIII . . . Eleventh Session, 1970.

*Fifth Lok Sabha*

- (ii) Statement No. XXIV . . . Thud Session, 1971  
 (iii) Statement No. XXVIII . . . Fourth Session, 1972  
 (iv) Statement No. XVIII . . . Sixth Session, 1972  
 (v) Statement No. XXI . . . Seventh Session, 1973  
 (vi) Statement No. XV . . . Eighth Session, 1973  
 (vii) Statement No. XIII . . . Ninth Session, 1973  
 (viii) Statement No. XIV . . . Tenth Session, 1974  
 (ix) Statement No. VII . . . Eleventh Session, 1974  
 (x) Statement No. VI . . . Twelfth Session, 1974  
 (xi) Statement No. II . . . Thirteenth Session, 1975.

[Placed in Library. See No. LT-9682/75].

REVIEWS AND ANNUAL REPORTS OF MINERAL EXPLORATION CORPORATION LTD., NAGPUR FOR 1972-73, STEEL AUTHORITY OF INDIA LTD., FOR 1973-74, MYSORE IRON AND STEEL LTD., FOR 1973-74, GUJARAT MINERAL DEVELOPMENT CORPORATION LTD., FOR 1973-74, WITH AUDIT REPORTS AND REPORT OF WHEEL AND AXLE COMMITTEE DURGAPUR STEEL PLANT WITH STATEMENT OF PROGRESS IN IMPLEMENTATION OF RECOMMENDATIONS OF THE COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1972-73.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9683/75].

(b) (i) Review by the Government on the working of the Steel Authority of India Limited, for the year 1973-74.

(ii) Annual Report of the Steel Authority of India Limited, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9684/75].

(a) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, for the year 1973-74.